

ITEM NO.102

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 591/2014

SAWAI RAM

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

Date : 08-05-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Gp. Capt. Karan Singh Bhati, AOR
Mr. Anirudh Singh, Adv.

For Respondent(s) : Ms. Sansriti Pathak, AAG
Mr. Milind Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List in the first week of August, 2025.

(RAJNI MUKHI)
ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)
ASSISTANT REGISTRAR